

4-7-95

3-7-95

S.S. Hasan

to-day

[Signature]

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL BENCH AT

J A I P U R.

...

MISC. APPLICATION NO. 270 1995.

In

ORIGINAL APPLICATION NO. 561 of 1994.

Lal Chand Meena

V/s.

Union of India and Ors.

*This is an MA. (in MA. 561/94)
for taking the reply in
record. It is a DB. case
& in order.*

2/3/95

I N D E X

of

Misc. Application.

Register & Put up in Court for
admission on 4-7-95

[Signature]
REGISTRAR
C.A.T. JAIPUR

Sr.No. Particulars

Date

Page No.

Misc. Application for
permission to take reply
on record.

1 - 3

JAIPUR.

Dt/-

*Received by
Bharat*

*for R.N. Mathur
3/7/95*

[Signature]
(S.S. Hasan)

COUNSEL FOR THE RESPONDENTS/
APPLICANTS.